

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST**  
**Central Zonal Bench**  
**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

**Date: 07<sup>th</sup> January, 2016**

**TIME:10.30 hrs. to 13.15 hrs.**

**14.00 hrs. to 16.00 hrs.**

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**

**HON'BLE DR. D.K.AGARWAL EXPERT MEMBER**

<b>S.No</b>	<b>Case No</b>	<b>Parties</b>	<b>Counsel for parties</b>	<b>Remarks</b>
<b>FOR ADMISSION</b>				
1.	Original Application No. 01/2016(CZ) <b>(M.A.No.09/16)</b>	Villagers of Village Kabra, Rajasthan Vs. State of Rajasthan & 5 Ors.	Mr. Sachin Verma, Adv.	
<b>FOR HEARING</b>				
2.	Original Application No. 77/2015(CZ)	N. Vaidraj Vs. Union of India & 6 Ors.	Mr. Vikram Sharma, Adv. Mr. Mrinalkant Pathak, Adv. Mr. Sachin K. Verma, Adv. Mr. Ayush Dev Bajpai, Adv.	
3.	Original Application No. 108/2015 (CZ)	Shailendra Singh <i>(Fire Crackers)</i> Vs. Union of India & 9 Ors.	Mr. Rohit Sharma, Adv. Mr. Prashant Sthapak, Adv. Mr. Rohit Sohgaure, Adv.	
4.	Original Application No. 109/2015 (CZ)	Hope Welfare Society <i>(Fire Crackers)</i> Vs. State of M.P. & 10 Ors.	Mr. Shrey Raj Saxena, Adv.	
5.	Original Application No. 30/2015(CZ) <b>(M.A. No.470/15)</b> <b>(M.A. No.471/15)</b> <b>(M.A. No.588/15)</b> <b>(M.A. No.741/15)</b>	P.C.Sharma Vs. M/S Proctor and Gamble Home Product Ltd. & 8 Ors.	Mr. Ayush Dev Bajpai, Adv. Mr. Vivek Agarwal Adv. Mr. Ajay Gupta Adv. Mr. Ravikant Patidar, Adv. Mr. Sachin K. Verma, Adv.	
6.	Original Application No.131/15(CZ) <b>(M.A.No.796/15)</b> <b>(M.A.No.797/15)</b> <b>(M.A.No.841/15)</b>	Ramzan Sheikh Vs. State of M.P & 4 Ors	Mr. Shrey Raj Saxena, Adv. Mr. Pankaj Waghmare, Adv. Mr. Rohit Sharma, Adv.	
7.	Original Application No. 57/2015 (CZ) <b>(M.A.No.457/15)</b> <b>(M.A.No.458/15)</b> <b>(M.A.No.459/15)</b> <b>(M.A.No.592/15)</b> <b>(M.A.No.593/15)</b>	Ajay Sharma Vs. M/s Chirayu Foundation, through its Secretary & 6 Ors.	Mr. Ajay Sharma, Applicant Mr. Ajay Gupta, Adv. Mr. Ravikant Patidar, Adv. Mr. Sachin K. Verma, Adv. Mr. Vijay Choudhary, Adv. Mr. Neel Choudhary, Adv.	
8.	Appeal No.06/2015 <b>(M.A.No.359/15)</b>	Rajesh Kumar Seth Vs. Bharat Aluminum co. Ltd.	Mr. Kishore Narayan Adv. Mr. Prashant Chandra Sen, Adv. Mr. P.S.Sudheer, Adv. Mr. Om Shankar Shrivastava, Adv.	

9.	Original Application No. 115/2014 (CZ) <b>(M.A.No.399/15)</b> <b>(M.A.No.682/15)</b> <b>(M.A.No.818/15)</b> <b>(M.A.No.06/16)</b>	Kishore Deepak Kodwani Vs. State of MP & Ors.	Mr. Kishore Kodwani Mr. Sachin K. Verma Adv. for R-1, Mr. Om. S. Shrivastav, Adv. for R-3 Mr. Vijay Kumar Shahni Adv. for R-5 Ms. Poonam Shahani, Adv. Ms. Parul Bhadoria, Adv. for R-6	
10.	Original Application No. 340 /2014(CZ)	Mangal Chand Vs. State of Rajasthan	Mr. Gyanendra, Adv. for Dr. M.S. Kachhawa Adv.	
11.	Original ApplicationNo. 86/2014(THC)	Kailash Giri Vs. Union of India & Ors.	Mr. R.S. Mehta Adv.	
<b>FOR COMPLIANCE</b>				
12.	Original Application No. 25/2014 (CZ)	Babulal Banjara Vs. State of M.P. & 9 Ors.	Mr. Om. S. Shrivastava, Adv. Mr. Dharamveer Sharma Ms. Parul Bhadoria, Adv. For – MPPCB Mr. Anand Tiwar, Adv. for R-1,2,4 & 5 Mr. Yadvendra Yadav, Adv.(CGWB) Mr. Deepesh Joshi Adv. Mr. Sachin K. Verma, Adv. Mr. Vishal Bhatnager Adv. Mr. Akash Telang Adv.	